

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 A.M ON 06-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

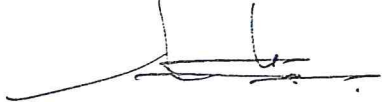
APPLICATION NUMBER :  
PETITION NUMBER : CP/522/IB/2018  
NAME OF THE PETITIONER(S) : BOSTIK INDIA PVT LTD  
NAME OF THE RESPONDENT(S) : FLORIND SHOES PVT LTD  
SECTION : 9 RULE 6

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
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~~K. ANANTHA SWAMY~~  
BFS LEGAL

S. PRATHA SATHY

Respondent -  
Respondent  
Pahana

  
Ad. M.  
S. Prathy

**ORDER**

Counsel representing both parties are present. Counsel for Respondent filed counter. Heard submissions. **Order is reserved.**

-sr-

(S VIJAYARAGHAVAN)  
Member (Technical)

-sr-

(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)